

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 114 of 2014**

**Dated : 16<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Jaipur Vidyut Vitran Nigam Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. Anand Kumar for Mr. P.N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. R.K. Mehta with  
Mr. Abhishek Upadhyay for RERC/R-1

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **19<sup>th</sup> January, 2015.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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